

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:4438  
ANSWERED ON:04.08.2009  
IRRIGATION FOR ARABLE AREAS  
Panda Shri Prabodh

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the total arable area not under any irrigation system and solely dependent on rain fall, State-wise;
- (b) whether the Government proposes to provide irrigation facilities to such areas; and
- (c) if so, the details thereof, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): The total cultivable land in the country is about 182.71 million hectare of which net irrigated area is nearly 60.85 million hectare. The remaining 121.86 million hectare is dependent on rainfall. The state-wise extent of cultivable land and corresponding un-irrigated land is annexed.

(b) & (c): Water being a State subject under the Constitution, schemes for development of irrigation are conceived, planned and implemented by the respective State Governments as per their own priorities. The Government of India encourages the State Governments to create additional irrigation potential through early completion of the ongoing major and medium irrigation projects and taking up surface minor irrigation schemes by providing grants under the Accelerated Irrigation Benefits Programme (AIBP). Central grant is also provided to the States under the schemes for "Repair, Renovation and Restoration of Water Bodies" (RRRWB) and "Command Area Development and Water Management" (CAD&WM) for efficient utilization of created facilities.